

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 212 OF 2015 & IA NO. 277 OF 2016
&
APPEAL NO. 282 OF 2015

Dated: 13th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 212 OF 2015 & IA NO. 277 OF 2016

In the matter of:

West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

APPEAL NO. 282 OF 2015

In the matter of:

West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Mazag Andrabi
Mr. Varun Kapur

Counsel for the Respondent(s) : Mr. Rajiv Shankar Dvivedi
Mr. S.K. Sarkar for R-2

ORDER

List the matter for hearing on **18.07.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
kt/vg

(Justice N.K. Patil)
Judicial Member